

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 12TH DAY OF FEBRUARY, 2002

review Application No.03 of 2002

In

Original Application No.1316 of 1999

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Union of India through Secretary
Ministry of Railways, Rail Bhavan,
New Delhi.

... Applicants

versus

Anil Kumar Jain & Another

... respondents

O R D E R

Considered the review application. The OA No.1316/99 has been dismissed as premature on the ground that the impugned seniority list was not yet finalised. In the circumstances, there was no necessity dealing with other questions. In fact the learned counsel for the respondents himself has submitted that the seniority list is not final. ~~There is no~~ case for review is made out, the review application is rejected.


MEMBER(A)


VICE CHAIRMAN

Uv/